

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 297 of 2013

Dated : 18th November, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

GMR Gujarat Solar Power Pvt. Ltd. ... Appellant(s)

Versus

Gujarat Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Amit Kapur
Mr. Vishrov Mukherjee
Mr. Rohit Venkat

ORDER

Admit. Issue notice to the Respondents returnable on 16.12.2013. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **16.12.2013.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/vs